

BUSINESS ADVISORY COMMITTEE

(Sixth Lok Sabha)

SIXTH REPORT

(Presented on 16-11-1977)

The Business Advisory Committee held a sitting on Tuesday, the 15th November, 1977.

2. The Committee recommend the allocation of time to the following items of Government Legislative and other business as shown against each:—

- (1) The Inland Steam-vessels (Amendment) Bill, 1977 1 hour
(*Consideration and passing*)
- (2) The Payment of Bonus (Amendment) Bill, 1977 2 hours
(To replace Ordinance No. 9 of 1977)
(*Consideration and passing*)
- (3) The Banking Service Commission (Repeal) Bill, 1977 1 hour
(To replace Ordinance No. 10 of 1977)
(*Consideration and passing*)
- (4) The Enemy Property (Amendment) Bill, 1977 1 hour
(To replace Ordinance No. 11 of 1977)
(*Consideration and passing*)
- (5) The Requisitioning and Acquisition of Immovable Property (Amendment) Bill, 1977 (To replace Ordinance No. 12 of 1977) 1 hour
(*Consideration and passing*)
- (6) The Smith, Stanistreet and Company Limited (Acquisition and Transfer of Undertakings) Bill, 1977 (To replace Ordinance No. 13 of 1977) 2 hours
(*Consideration and passing*)
- (7) The Gresham and Craven of India (Private) Limited (Acquisition and Transfer of Undertakings) Bill, 1977 (To replace Ordinance No. 14 of 1977) 2 hours
(*Consideration and passing*)
- (8) The Indian Iron and Steel Company (Acquisition of Shares) Amendment Bill, 1977 (To replace Ordinance No. 15 of 1977) 1 hour
(*Consideration and passing*)
- (9) The Advocates (Amendment) Bill, 1977 (To replace Ordinance No. 16 of 1977) 2 hours
(*Consideration and passing*)
- (10) Discussion on the 26th Report of the Union Public Service Commission for the year 1975-76. 4 hours
- (11) Discussion on the 13th, 14th, 15th and 16th Reports of the Commissioner for Linguistic Minorities. 4 hours

[P.T.O.]

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| (12) Further discussion on motion regarding Reports of the Commissioner for Scheduled Castes and Scheduled Tribes for the years 1970-71, 1971-72 and 1973-74. | } 6 hours |
| (13) Further discussion on the employment of Scheduled Castes and Scheduled Tribes in services against reserved quota. | |
| (14) Further discussion on motion moved by Shri Samar Guha regarding Report of the Commission of Inquiry into the disappearance of Netaji Subhas Chandra Bose. | 1 day |
| (15) Discussion on motion by Shri Yadendra Dutt regarding economic backwardness of Eastern U.P. | 2 hours |
| (16) Discussion on motion by Shri Kanwar Lal Gupta and Shri C. K. Chandrappan regarding the concept of Rolling Plan adopted by Government. | 1 day |
| (17) Discussion under Rule 193 by Shri Jyotirmoy Bosu regarding problem of Sunderbans. | 1 hour |
| (18) Discussion under Rule 193 by Shri Kanwar Lal Gupta regarding housing problem in Delhi. | 1 hour |
| (19) Motion by Shri Samar Guha and others regarding statement on Samachar. | 4 hours |
| (20) Motion by Shri Samar Guha and others regarding statement on two serious train accidents. | 1 day |
| (21) Discussion on motion by Sarvashri Kanwar Lal Gupta, K. Lakkappa and Prasannabhai Mehta regarding recent floods in various parts of the country. | 2 hours |
| (22) Further discussion on motion moved by Shri Kanwar Lal Gupta regarding price rise. | 4 hours |

NEW DELHI;
 November 15, 1977.
 Kartika 24, 1899 (Saka).

K. S. HEGDE,
 Chairman,
 Business Advisory Committee.

CORRI GENDUM

to

Sixth Report of Business
Advisory Committee.

Page 2, against item No (22),
read "4 hours" as time recommended.

NEW DELHI;

November 17, 1977
Kartika 26, 1899 (Saka).

AVTAR SINGH RIKHY,
Secretary.